

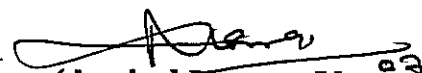
HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 3591 /R.(J.)/2020

Bilaspur, Dated: 07.03.2020

1.	Reader to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	Reader to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	Reader to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	Reader to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	Reader to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	Reader to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	Reader to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	Reader to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	Reader to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	Reader to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	Reader to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	Reader to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	Reader to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	Reader to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
15.	Reader to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
16.	The Advocate General, Government of Chhattisgarh, Bilaspur.
17.	The Secretary, High Court Bar Association, Bilaspur.
18.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur.
19.	The Deputy Registrar (Criminal/Civil/ Writ/ Central Filing/ Copying), High Court of Chhattisgarh, Bilaspur.
20.	All Assistant Registrar/ Section Officer/ In-charge (Writ/Civil/ Criminal/ Central Filing/ Supreme Court Section/S.W. Section/Lawzima/ Paper Book & Inspection/Copying/Cause List Section/Library/Protocol Section/Court Officer Section), High Court of Chhattisgarh, Bilaspur.
21.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

By order of Hon'ble the Chief Justice


(Arvind Kumar Verma) 07-03-2020
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION


No. 3590/Reg. (Judl.)/2020

Bilaspur, Dated 07/03/2020

Latest Notification No. 1287/Reg. (Judl.)/2020 Bilaspur, dated 28/01/2020, necessary direction in supersession of all earlier Notifications regarding the Cause List numbers and Indications on the Electronic Display Board, the revised instructions in regard to Cause List numbers and **the Indications on the Electronic Display Board**, installed in the Hon'ble High Court w.e.f 16/03/2020, are as follows :-

1. Daily Cause Lists are numbered as 1 (Fresh Filing Cases), 2 (IAs Cases and Except Fresh Filing Cases); and further Weekly Cause Lists (Final Hearing Cases) are numbered as 3 onwards, instead of 2 onwards as indicated earlier.
2. The indication on the electronic board is as follows :
 - i. The first column named "Court No." shows the Court Hall No.;
 - ii. The second column named "List Type" shows Cause List type and round. Numeric value shows List number and an alphabet A, B, C,.... It indicates the first, second, third, ... reading of the list;
 - iii. The Third column named "Sl.No." shows case serial number in the Cause list.

By Order of Hon'ble The Chief Justice


(Arvind Kumar Verma)
Registrar (Judicial) 07 '03-2020